APPELLATE TRIBUNAL FOR ELECTRICITY Ministry of Power Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

F.NO-22/15/2017-Adm/APTEL-2242-48/21

Dated the 17th August, 2021

CIRCULAR

Department of Personnel & Training vide Office Memorandum No.12/13/2016-JCA-2 dated 11th August, 2021 has informed that the holiday on account of Muharram will be observed on Friday, the 20th August, 2021 instead of 19th August, 2021 (copy enclosed). Accordingly, 19th August, 2021 will be treated as local holiday and the Tribunal will remain closed from 19th to 22nd August, 2021.

(Kapil Kr. Sharma) Admn.-Cum-Accounts Officer

Copy to :-

- 1. All the Officers / Offficials of APTEL
- 2. PPS to Hon'ble Technical Memer (RKV)
- 3. PS to Hon'ble Judicial Member
- 4. PS to Hon'ble Technical Member (PNG)
- PPS to Registrar
- 6. Office Assistant-IT (outsource) upload the circular on the Webstie of APTEL.
 - 7. Notice Board / Guard File